

(ii) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-9625/75 for (i) and (ii)].

Fifteenth Annual Report and Accounts (1973-74) of the Indian Oil Corporation Limited and Related Papers

SHRI C. P. MAJHI : Sir, I also beg to lay on the table—

(i) Fifteenth Annual Report and Accounts of the Indian Oil Corporation Limited, for the year 1973-74, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-9626/75 for (i) and (ii)].

Ninth Annual Report and Accounts (1973-74) of the Engineers India Limited and Related Papers

SHRI C. P. MAJHI : Sir, I also beg to lay on the table—

(i) Ninth Annual Report and Accounts of the Engineers India Limited, for the year 1973-74, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-9719/75 for (i) and (ii)].

Eleventh Annual Report and Accounts (1973-74) of the Hindustan Aeronautics Limited and Related Paper

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI J. P. PATNAIK) : Sir, I beg to lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy (in English and Hindi) of the Eleventh Annual Report and Accounts of the Hindustan Aeronautics Limited, for the year 1973-74, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

[Placed in Library. See No. LT-9122/75]

Ministry of Finance (Department of Revenue and Insurance) Notifications

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI) : Sir, I beg to lay on the Table :

I. A copy each (in English and Hindi) of the Ministry of Finance (Department of Revenue and Insurance) Notifications G.S.R. No. 246 (E) and 247 (E) dated the 5th May, 1975, together with an Explanatory Memorandum thereon.

II. A copy (in English and Hindi) of the Ministry of Finance (Department of Revenue and Insurance) Notification G. S. R. No. 252 (E), dated the 7th May, 1975, under section 159 of the Customs Act, 1962, together with an Explanatory Memorandum on the Notification.

[Placed in Library. See No. LT-9702/75 for (i) and (ii)].

MR. CHAIRMAN : Special Mentions. Shri Misra.

[Mr. Deputy Chairman in the Chair.]

REFERENCE TO ALLEGED C.I.A. ACTIVITIES IN ORISSA

SHRI LOKANATH MISRA (Orissa) : I read in the newspaper today, in "The Times of India", a news item which says; "Orissa CIA's happy hunting ground". The news says :

"The Union Minister, Mr. K. V. Raghunatha Reddy, said here yesterday that the CIA 'Which was an instrument of American intervention' had found Orissa to be 'a happy hunting ground'.

Mr. Reddy, who was addressing the 'anti-fascist' convention organised by the Youth Congress, declared that there was some kind of a parallel between the situation in Orissa and what happened in Chile."